

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

O.A. No. 1936 of 1994

Dated: 1.5.1994

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T.L. Verma, J.M.

Amrendra Pratap Singh, aged about 42
years, Son of Shri Lal Pratap Singh,
R/o 441, Neta Nagar(K.L. Kydganj)
Allahabad. Applicant.

(By Advocate Sri V.K. Singh)

Versus

1. Union Of India, through, G.M.E. Rly.
17 Netajin Sughash Chandra Road,
Calcutta.

2. D.R.M. E. Rly. Mugalsarai,
Varanasi.

3. Senior D.P.C. E. Rly.
Mugalsarai, Varanasi.

... Respondents

... ORDER

(By Hon. Mr. S. Das Gupta, Member(A))

Heard the learned counsel for the applicant
on admission. This application has been filed seeking
of a direction to the respondents to fix the seniority
of the applicant in the grade of Traffic Inspector-II
w.e.f. 1.1.1979 and in the grade of Traffic Inspector
Grade-I accordingly. We have seen from the averments
that the applicant has approached this Tribunal in
the past through T.A. No. 1986 of 1987 seeking the
identical relief i.e. fixation of his seniority w.e.f.
13.10.1978 or 1980. This O.A. was decided by an order
dated 1.2.1990 with the direction that his seniority
as Traffic Inspector should be fixed according to rules
from the date of his continuous officiation in that

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post. As the controversy in this matter has already been adjudicated by a Bench of this Tribunal and certain directions have been issued, the same matter cannot be readjudicated. If the respondents have not complied with the directions of the Tribunal, the applicant could have filed a contempt petition. No fresh O.A. ~~is~~, however, maintainable on the same facts and reliefs. The application is, therefore, dismissed, at the admission stage itself.

J. H. Mehta
Member (J)

W. R.
Member (A)

(n.u.)